CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH

Contempt Petition 40 of 2017 in OA 296/2017 This the 22nd day of February, 2018

CORAM:

HON'BLE DR K B SURESH, JUDICIAL MEMBER HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER

- 1 Shri Jashubhai H Prajapati, Son of Shri Hargovindbhai Prajapati, Aged about 43 years.
- Kum. Parul N Padia,Daughter of Shri Natwarlal Padia, Aged about 45 years
- 3 Shri Pankaj G Trivedi, Son of Shri Gajanandbhai Trivedi, Aged about 45 years.
- 4 Smt Minaxi, A Solanki, Wife of Shri Ashvinkumar Solanki, Aged about 48 years
- 5 Shri Mukesh N Sheth, Song of Shri Narayanbhai Sheth, Aged about 48 years.
- Shri Mohmad Riyaz,Son of Mohmad Yasin Mansuri, Aged about 47 years.
- 7 Smt Damayanti C Zala,Wife of Chandrakant Zala, Aged about 46 years.
- 8 Shri Ashok B Chavda, Son of Shri Bhikhabhai Chavda, Aged about 44 years.
- 9 Shri Jayesh R Sonara, Son of Shri Ramjibhai Sonara, Aged about 48 years.
- Smt. Dipika N Chauhan,Wife of Shri Nitinbhai Chauhan, Aged about 47 years.
- 11 Shri Ajay Kumar Gundigara, Son of Shri Kantilal Gundigara, Aged about 42 years.
- 12 Shri Ashok B Solanki, Son of Shri Bhikhabhai Solanki, Aged about 50 years.
- 13 Shri Pinakin D Makwana, Son of Shri Devjibhai Makwana, Aged about 45 years.

- Shri Jagdish M Rathod,Son of Shri Motibhai Rathod, Aged about 49 years.
- 15 Shri Vinod G Parikh, Son of Shri Govindbhai Parikh, Aged about 53 years.
- Shri Surendra R Paraskar,Son of Shri Ratilal Paraskar, Aged about 49 years.
- 17 Shri Khurshidahmed A Vahora, Son of Shri Abdulkhalik Vahora, Aged about 45 years.
- Shri Jaswant K Sokhadia,Son of Shri Khemabhai Sokhadia, Aged about 50 years
- Shri Narendra K Desai,Son of Shri Karamshibhai Desai, Aged about 46 years.
- Shri Mahesh D Rao,Son of Shri Devendralal Rao, Aged about 46 years.
- 21 Shri Dharmendra J Mori, Son of Shri Jogidas Mori, Aged about 44 years.
- 22 Shri Abdulkayumkhan S Pathan, Son of Shri Sarfarajkhan Pathan, Aged about 43 years.
- 23 Shri Paresh D Parikh, Son of Shri Dhanjibhai Parikh, Aged about 48 years.
- Shri Hargovind V Desai,Son of Shri Vishabhai Desai, Aged about 46 years.
- Shri Rakesh D Barot,Son of Shri Devendralal Barot, Aged about 44 years.
- 26 Smt Jyoti J Rajvanshi Wife of Shri Jitendra Rajvanshi, Aged about 49 years.
- 27 Miss Mahenoor A Bhavnagri,Daughter of Abdulwahid Bhavnagri, Aged about 46 years.
- 28 Smt Nayana B Balat, Wife of Bhupendrabhai Balat, Aged about 45 years.
- 29 Shri Kamlesh B Khambalkar, Son of Shri Balaji Khambalkar, Aged about 43 years.
- Shri Saugata S Roy,Son of Shri Sandipan Roy, Aged about 42 years.

- 31 Shri Rachit S Majithiya, Son of Shri Sureshbhai Majithiya, Aged about 31 years.
- Shri Gaurang K Patel,Son of Shri Kantilal Patel, Aged about 41 years.

All are working as Data Entry Operators Gr.III All C/o. I-308 Shrinand Nagar-Part IV, Jain Derasar, Sonal Cinema Road, Vejalpur, Ahmedabad 380 051.

All applicants are Working under:
The Deputy Director General,
Government of India,
Ministry of Statistics & Programme Inmplementation,
National Sample Survey Office,
Data Processing Centre, 3rd Floor,
"A" Wing, Navadeep House, Ashram Road,
Ahmedabad – 380 014. ... Applicants

By Advocate Shri A L Sharma/Himanshi Balodi

V/s

- Shri T.C.A. Anant,
 The Secretary, Ministry of Statistics
 & Programme Implementation,
 Sardar Patel Bhavan, Sansad Marg, New Delhi 110001.
- Shri Ajay Nararyan Jha,
 The Secretary, Ministry of Finance,
 Department of Expenditure, North Block,
 Loknayak Bhavan, New Delhi 110001.
- 3 Shri Debi Prasad Mondal, The Director General/Chief Executive Officer, Ministry of Statistics & Programme Implementation, National Sample Survey Office, D-Block, 1st Floor, Sankhiyiki Bhawan, GPOA Building at CBD Shahdara, Near Karkardooma Court, Delhi – 110032.
- Shri T K Saha,
 The Additional Director (General),
 Data Processing Division (HQ), National Sample Survey Office,
 Mahalanobis Bhavan, 164, G.L.T.Road, Kolkata 700108.
- 5 Shri Naresh Kumar Sharma,The Dy. Director General, Government of India,

Ministry of Statistics & Programme Implementation,
National Sample Survey Office,
Data Processing Centre, 7th Floor, Lilamani Corporate Heights,
Opposite BRTS Bus Stop, Vadaj,
Ahmedabad – 380013. ... Respondents

By Advocate Ms R R Patel

ORDER (ORAL)

Per Hon'ble Dr K B Suresh, Member (J)

- 1 Ms R R Patel, Learned counsel for respondents seeks one weeks' time for completing the process of compliance.
- 2 At this point of time the Ms Himanshi Balodi, Learned counsel for applicant submits that the CP may be dismissed.
- 3 Accordingly, CP-40/17 is dismissed. Notices discharged.

(K N Shrivastava) Member(A) (Dr. K B Suresh) Member(J)

abp